

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:6501

ANSWERED ON:08.05.2000

AREA COVERAGE BY LPG AGENCIES

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there are any guidelines/ norms in regard to distance to be covered by a deliveryman of a LPG agency to provide cylinder to the consumers at their residence on demand ;
- (b) if so, the details thereof;
- (c) whether LPG dealers in Maharashtra and Karnataka particularly in Raigad district of Maharashtra are refusing to deliver the cylinder to the consumers at their residence ;
- (d) whether guidelines have been issued at all the LPG agencies in the country ;
- (e) if so, whether LPG agencies are following the guidelines ; and
- (f) if not, the action proposed to be taken by the Government against those agencies which are violating the guidelines ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (f): All the LPG distributors are under instruction from Oil Marketing Companies to effect home delivery to all the consumers who do not want to avail cash and carry discount, in their prescribed area of operation. Regular checking of the LPG distributors is also carried out by Officers of the Oil Companies at different levels. Whenever any complaint against a distributor is received, action against the erring distributor is taken as per the Distributorship Agreement/ Marketing Discipline Guidelines.